

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1909
TO BE ANSWERED ON 07.08.2024

ORPHAN CHILDREN UNDER THE PM-CARE

1909. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the number of applications received so far by Government for orphan children under the PM-CARE fund since Covid-19, year-wise and State-wise, the number of applications that have been accepted, rejected and the major reasons for the same;
- (b) the details of the provisions and eligibility for orphan children under this fund;
- (c) the other schemes which are in place for orphan children along with the provisions and eligibility under them; and
- (d) the details of the number of children who have benefited during the last five years, scheme-wise, year-wise and State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a): The Hon'ble Prime Minister announced PM CARES for Children scheme on 29.05.2021 to support children who lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic during 11.03.2020 to 05.05.2023. The objective of the Scheme is to ensure comprehensive care and protection to Children in a sustained manner and enable their well being through health insurance, empower them through education and equip them for self-sufficient existence with financial support till 23 years of age. The scheme is accessible through an online portal i.e. www.pmcaresforchildren.in Benefits under the Scheme have been given to 4532 eligible children so far which may be seen at **Annexure-I**. The state-wise details of applications received and approved by respective District Collectors(DCs)/ District Magistrates(DMs) and rejected by them during the years 2021,2022,2023 and 2024 are at **Annexure-II, Annexure-III, Annexure-IV** and **Annexure-V** respectively.

As per the guidelines of the scheme, the DCs/DMs identify & finalise the beneficiaries with the assistance of Child Welfare Committee (CWC) and District Child Protection Unit (DCPU). After satisfying themselves regarding the eligibility of the applicant, DMs verify and confirm the details of the child on the PM CARES for Children portal.

Under the eligibility of the scheme, a child must have lost both parents or a surviving parent or guardians due to covid-19 between March 11, 2020 and May 5, 2023 and the child must also be under 18 years at the time of such loss.

A total of 9331 applications have been registered on PM CARES for Children portal in 613 districts spread across 33 States/UTs of the country out of which 524 applications were duplicate. Thus, 8807 applications were reviewed/examined by the District level Child Welfare Committees and the DCs/DMs concerned. Based on the final approval of the DMs, 4532 beneficiaries are receiving benefits under the scheme and 11 other applications are in pipeline for release of benefits. The remaining 4264 applications were not found eligible by the DMs/DCs as per the guidelines. However, registration under the scheme is still open so that no eligible applicant is left behind.

This Ministry acts upon the cases as approved & finalised by the DMs/DCs concerned for transfer of benefits under the scheme. No applications are being processed at the central Government level.

(b) to (d): Under the PM CARES for Children scheme, a pro-rata amount is credited in the post office account of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs at the time of attaining 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. Children below the age of 18 years, who are staying with their relatives, receive Rs. 4000/- per month under the Mission Vatsalya Scheme of this Ministry. The children staying in child care institutions are provided boarding and lodging facilities on govt. cost.

Under the scheme, Department of School Education & Literacy, Ministry of Education is entrusted with the task to ensure that all beneficiaries in the schooling age group are enrolled in schools. In order to facilitate admission of these children, additional seats @ 10 children per Kendriya Vidyalaya subject to maximum of 2 children per class were sanctioned in the Kendriya Vidyalayas across the country and beneficiaries are exempted from payment of fee from Class I to XII. Also, provisions are made for admission in the nearest Kasturba Gandhi Balika Vidyalaya or Private Schools and benefits given of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

Further, scholarship of Rs.20,000/- are provided to all school going children of class I to XII. Children are also assisted in obtaining education loan for Professional courses / Higher Education in India. All children have been enrolled under Ayushman Bharat Pradhan Mantri - Jan Arogya Yojna (AB PM-JAY) with a health insurance cover of Rs.5 lakh. The coverage of health insurance is provided till they attain the age of 23 years.

Children can also avail the benefits of 'Swanath Scholarship Scheme for Students' which is being implemented by All India Council for Technical Education (AICTE) to study further in AICTE approved Institutions and courses. Under the scheme, Rs.50,000/- per annum is provided to each student for every year of study (i.e. maximum 4 years for first year admitted Degree students and maximum 3 years for Diploma Students) as lump sum amount towards payment of college fee, purchase of computer, stationery, books, equipment, software etc.

Further, the children in distressed situations merit care and protection under the provisions of The Juvenile Justice (Care and Protection of Children) Act, 2015. The Act and Rules made thereunder mandate a safety net of service delivery structures along with institutional and non-institutional care for these children. The Ministry is implementing Centrally Sponsored Scheme namely 'Mission Vatsalya' (erstwhile Child Protection Services Scheme), through the State/ UT Governments on cost sharing basis for delivering services to children in difficult circumstances which include services of institutional and non-institutional care. The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support, inter-alia, age-appropriate education, access to vocational training, recreation, health care, counselling etc. Support under non-institutional care is provided by way of state sponsorship, foster care and after care to children in need of care and protection. The Mission aims to Support and sustain Children in difficult circumstances; develop context-based solutions for holistic development of children from varied backgrounds; provide scope for encouraging innovative solutions and to cement convergent action.

Details of the children supported under the Scheme Mission Vatsalya through Institutional Care and Non Institutional Care are at **Annexure-VI** and **Annexure-VII** respectively.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1909 FOR ANSWER ON 07.08.2024 BY SHRI SANDEEP KUMAR PATHAK REGARDING ORPHAN CHILDREN UNDER THE PM-CARE

Sl. No.	State/UT	Beneficiaries approved by District Collectors under PM CARES for Children scheme
1.	Andhra Pradesh	351
2.	Arunachal Pradesh	8
3.	Assam	55
4.	Bihar	82
5.	Chandigarh	12
6.	Chhattisgarh	109
7.	Dadra & Nagar Haveli & Daman	12
8.	Delhi	153
9.	Goa	6
10.	Gujarat	227
11.	Haryana	95
12.	Himachal Pradesh	25
13.	Jammu And Kashmir	18
14.	Jharkhand	49
15.	Karnataka	231
16.	Kerala	119
17.	Madhya Pradesh	433
18.	Maharashtra	855
19.	Manipur	21
20.	Meghalaya	14
21.	Mizoram	14
22.	Nagaland	14
23.	Odisha	112
24.	Puducherry	13
25.	Punjab	42
26.	Rajasthan	210
27.	Tamil Nadu	426
28.	Telangana	257
29.	Uttarakhand	44
30.	Uttar Pradesh	467
31.	West Bengal	58
	Total	4532

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1909 FOR ANSWER ON 07.08.2024 BY SHRI SANDEEP KUMAR PATHAK REGARDING ORPHAN CHILDREN UNDER THE PM-CARE

Year 2021

State/UTs	Registered beneficiaries	Approved by District Collectors	Rejected by District Collectors	Found Duplicate
Andhra Pradesh	473	338	39	96
Arunachal Pradesh	7	6	1	0
Assam	81	53	12	16
Bihar	134	63	70	1
Chandigarh	12	12	0	0
Chhattisgarh	128	98	26	4
Dadra & Nagar Haveli & Daman & Diu	13	12	1	0
Delhi	266	124	128	14
Goa	7	5	2	0
Gujarat	338	213	104	21
Haryana	128	82	38	8
Himachal Pradesh	28	24	0	4
Jammu And Kashmir	47	17	25	5
Jharkhand	109	48	50	11
Karnataka	242	177	58	7
Kerala	141	101	7	33
Lakshadweep	2	0	2	0
Madhya Pradesh	732	392	328	12
Maharashtra	1107	713	360	34
Manipur	34	20	14	0
Meghalaya	9	9	0	0
Mizoram	18	12	1	5
Nagaland	23	14	5	4
Odisha	271	98	157	16
Puducherry	18	10	0	8
Punjab	56	37	12	7
Rajasthan	294	193	97	4
Tamil Nadu	477	330	56	91
Telangana	288	237	50	1
Tripura	1	0	1	0
Uttarakhand	65	35	30	0
Uttar Pradesh	728	428	281	19
West Bengal	83	52	30	1
Total	6360	3953	1985	422

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1909 FOR ANSWER ON 07.08.2024 BY SHRI SANDEEP KUMAR PATHAK REGARDING ORPHAN CHILDREN UNDER THE PM-CARE

Year 2022

State/UTs	Registered beneficiaries	Approved by District Collectors	Rejected by District Collectors	Found Duplicate
Andhra Pradesh	38	13	21	4
Arunachal Pradesh	2	2	0	0
Assam	8	2	4	2
Bihar	49	10	39	0
Chandigarh	1	0	1	0
Chhattisgarh	20	11	7	2
Delhi	104	21	83	0
Goa	1	1	0	0
Gujarat	39	10	27	2
Haryana	33	11	19	3
Himachal Pradesh	0	0	0	0
Jammu And Kashmir	5	0	3	2
Jharkhand	14	1	10	3
Karnataka	90	54	32	4
Kerala	23	11	9	3
Madhya Pradesh	98	37	60	1
Maharashtra	388	128	250	10
Manipur	6	0	6	0
Meghalaya	5	4	1	0
Mizoram	16	2	14	0
Nagaland	4	0	4	0
Odisha	67	10	50	7
Puducherry	5	2	0	3
Punjab	12	1	8	3
Rajasthan	1253	13	1236	4
Tamil Nadu	134	64	33	37
Telangana	53	19	34	0
Tripura	1	0	1	0
Uttarakhand	19	9	10	0
Uttar Pradesh	248	13	232	3
West Bengal	18	5	11	2
Total	2754	454	2205	95

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1909 FOR ANSWER ON 07.08.2024 BY SHRI SANDEEP KUMAR PATHAK REGARDING ORPHAN CHILDREN UNDER THE PM-CARE

Year 2023

State/UTs	Registered beneficiaries	Approved by District Collectors	Rejected by District Collectors	Found Duplicate
Bihar	12	9	1	1
Chandigarh	1	0	0	0
Delhi	8	8	0	0
Gujarat	4	4	0	0
Haryana	6	2	0	0
Himachal Pradesh	1	1	0	0
Jammu And Kashmir	1	1	0	0
Kerala	7	7	0	0
Madhya Pradesh	69	4	65	0
Maharashtra	16	14	1	0
Manipur	1	1	0	0
Meghalaya	1	1	0	0
Odisha	4	4	0	0
Puducherry	1	1	0	0
Punjab	4	4	0	0
Rajasthan	6	4	0	2
Tamil Nadu	36	32	2	2
Telangana	1	1	0	0
Tripura	1	0	1	0
Uttar Pradesh	30	26	4	0
West Bengal	1	1	0	0
Total	211	125	74	5

*7 applications registered in year 2023 are under process.

ANNEXURE-V

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1909 FOR ANSWER ON 07.08.2024 BY SHRI SANDEEP KUMAR PATHAK REGARDING ORPHAN CHILDREN UNDER THE PM-CARE

Year 2024

State/UTs	Registered beneficiaries	Approved by District Collectors	Rejected by District Collectors	Found Duplicate
Karnataka	1	0	0	0
Madhya Pradesh	2	0	0	0
Meghalaya	2	0	0	1
Uttar Pradesh	1	0	0	1
Total	6	0	0	2

*4 applications registered in year 2024 are under process.

ANNEXURE-VI

ANNEXURE REFERRED TO IN REPLY TO PART (B) TO (D) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1909 FOR ANSWER ON 07.08.2024 BY SHRI SANDEEP KUMAR PATHAK REGARDING ORPHAN CHILDREN UNDER THE PM-CARE

STATE-WISE NUMBER OF CHILDREN SUPPORTED UNDER MISSION VATSALYA SCHEME IN THE CHILD CARE INSTITUTIONS DURING THE LAST FIVE YEARS

S. No.	State/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	3356	3012	3069	1504	1546
2	Arunachal Pradesh	195	195	147	206	206
3	Assam	1793	1624	1378	1380	1241
4	Bihar	1418	1844	2372	2088	2227
5	Chhattisgarh	2264	2169	2167	1974	1843
6	Goa	798	798	685	526	461
7	Gujarat	1895	1946	1299	1651	3195
8	Haryana	1799	2017	1786	1239	963
9	Himachal Pradesh	1374	1264	1147	805	926
10	Jammu and Kashmir	823	759	579	817	1104
11	Jharkhand	1683	1767	1537	1219	1238
12	Karnataka	4527	4303	3974	3182	3110
13	Kerala	1043	591	1380	697	776
14	Madhya Pradesh	3152	2976	2982	2292	2597
15	Maharashtra	2540	3716	3468	3654	3495
16	Manipur	1845	1966	1980	2121	2295
17	Meghalaya	1023	975	915	972	1031
18	Mizoram	1204	1018	776	914	1172
19	Nagaland	674	770	597	493	562
20	Orissa	7662	7392	7077	4153	4431
21	Punjab	697	681	685	607	533
22	Rajasthan	4960	5130	3670	2560	2733
23	Sikkim	580	519	534	526	468
24	Tamil Nadu	13339	13819	13877	7785	10118
25	Telangana	1626	1626	2822	1129	2243
26	Tripura	848	832	875	829	948
27	Uttar Pradesh	4684	4965	4722	3238	3226
28	Uttarakhand	524	511	457	700	589
29	West Bengal	5708	5257	6494	6220	4744
30	Andaman & Nicobar	411	360	301	308	274
31	Chandigarh	269	297	153	202	222
32	Dadra & Nagar Haveli and Daman & Diu	35	60	5	28	36
33	Ladakh	25	0	0	25	84
34	Lakshadweep	0	0	0	0	0
35	Delhi	1986	1500	1835	1206	1216
36	Puducherry	1005	956	373	690	739
	Total	77765	77615	76118	57940	62592

ANNEXURE-VII

ANNEXURE REFERRED TO IN REPLY TO PART (B) TO (D) OF THE RAJYA SABHA UN-STARRED QUESTION NO.1909 FOR ANSWER ON 07.08.2024 BY SHRI SANDEEP KUMAR PATHAK REGARDING ORPHAN CHILDREN UNDER THE PM-CARE

STATE-WISE NUMBER OF CHILDREN SUPPORTED UNDER MISSION VATSALYA SCHEME IN NON-INSTITUTIONAL CARE DURING THE LAST FIVE YEARS

Sl. No.	State/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	604	144	144	9150	10000
2	Arunachal Pradesh	903	318	318	840	1719
3	Assam	368	434	434	858	1919
4	Bihar	854	1,646	1,646	504	4001
5	Chhattisgarh	1,250	1,250	1,250	288	1137
6	Goa	0	13	13	27	62
7	Gujarat	1,088	1,438	1,438	506	450
8	Haryana	1,042	1,042	1,042	5155	643
9	Himachal Pradesh	563	563	563	1347	1352
10	Jammu & Kashmir	521	979	979	1398	4024
11	Jharkhand	1,125	1,125	1,125	3086	4629
12	Karnataka	1,357	1,375	1,375	3875	12449
13	Kerala	323	323	323	1133	1455
14	Madhya Pradesh	1,125	2,188	2,188	2377	13715
15	Maharashtra	1,688	1,688	1,688	9844	21680
16	Manipur	396	729	729	1120	1288
17	Meghalaya	260	490	490	1028	1083
18	Mizoram	396	396	396	591	1516
19	Nagaland	521	521	521	752	779
20	Odisha	1,375	1,375	1,375	1772	3697
21	Punjab	1,042	263	263	612	4150
22	Rajasthan	750	1,438	1,438	239	933
23	Sikkim	188	188	188	323	460
24	Tamil Nadu	1,521	1,521	1,521	2975	5411
25	Telangana	1,479	1,563	1,563	6454	4858
26	Tripura	198	365	365	305	1373
27	Uttar Pradesh	3,313	3,313	3,313	1766	10000
28	Uttarakhand	302	573	573	847	1817
29	West Bengal	1,021	1,083	1,083	1670	2750
30	Andaman & Nicobar Islands	42	52	52	0	1
31	Chandigarh	64	67	67	199	309
32	D & N.H and D &	94	156	156	519	984
33	Ladakh	0	0	0	29	411
34	Lakshadweep	0	0	0	0	0
35	Delhi	200	521	521	980	635
36	Puducherry	115	198	198	106	171
Total		26084	29331	29331	62675	121861
